

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date :9th October, 2018
Time :02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 95/2017 (CZ) (M.A. No. 392/2017)	Shiv Lal Salvi &Ors. Vs. Union of India &Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1 Mr. NilavaBandhyopadhya& Mr. Tushar Roy, Adv. for R-2 Mr. Siddharth Chauhan, Adv.
FOR HEARING			
2.	Original Application No. 148/2017 (CZ)	Alok Dubey Vs. State of Chhattisgarh &Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Om Shankar S., Adv. for R-1 Mr.Siddharth Chauhan, Adv. for R-2 to 4
3.	Original Application No. 594/2017 (Earlier O.A.No.95/2015(CZ)) WITH	LaxmiChouhan Vs. Union of India &Ors.	Mr.RahulChoudhary, Adv. for Applicant Mr. Pradeep Misra, Adv. for UPPCB Mr. ApoorvKurup, Adv. for R-6 & 7
4.	Original Application No. 595/2017 (Earlier O.A.No.36/2015(CZ)) WITH	LaxmiChouhan Vs. Union of India &Ors.	Mr.RahulChoudhary, Adv. for Applicant Mr. NarenderHooda, Sr. Adv. with Mr. ShubhamBhalla, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajkumar, Adv. for CPCB Mr. RajulShrivastav, Adv. for R-4 Mr. Siddharth Singh, Adv.
5.	Original Application No. 455/2018 (Earlier O.A. No. 124/2014 (CZ))	Ajay Dubey Vs. State of Chhattisgarh &Anr.	Mr. Rajesh Chand, Adv. for Applicant Mr. Siddharth Chauhan, Adv.
6.	Original Application No. 458/2018 (Earlier O.A. No. 195/2014 (CZ)) WITH	Sanjeev Dutta Vs. National Thermal Power Corporation Ltd. &Ors.	Mr. Saurabh Sharma&Mr. Dharamvir Sharma, Advs. for Applicant Mr. Siddharth Chauhan, adv. Mr.Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF
7.	Original Application No. 459/2018 (Earlier O.A. No. 196/2014 (CZ))	Rashmi Singh Vs. National Thermal Power Corporation Ltd. &Ors.	Mr. Saurabh Sharma&Mr. Dharamvir Sharma, Advs. for Applicant Mr. Siddharth Chauhan, adv. Mr.Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF

CASES AT SR. NO. 8 TO 10 WILL BE TAKEN-UP ON 23.10.2018 FOR HEARING

8.	Original Application No. 457/2018 (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. &Ors.	Mr. SambhavSagani, Adv. for Applicant Mr. V. Raj Nair, Adv. for MPPCB Mr. Sachin Kr. Verma, Adv. Mr. Rohit Sharma, Adv. for R-7 & 9 Mr. Siddharth Singh, Adv.
9.	Original Application No. 460/2018 (Earlier O.A. No. 318/2014 (CZ))	BabulalJajoo Vs. State of Rajasthan &Ors.	Ms. ZubiaSajid, Adv. for Mr. M. S. Kachchawa, Adv.
10.	M.A. No. 476/2018, M.A. No. 477/2018 & M.A. No. 840/2018 (Earlier M. A. No. 447/2017 (CZ) IN Original Application No. 337/2014 (CZ))	Shri Vinod Kumar Kori Vs. State of Madhya Pradesh &Ors.	Mr. BalenduShekhar, Adv. for R-6 Mr. SiddarthBawa, Adv. Mr. RajulShrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of MP Mr. BalenduShekhar, Adv. for Bhopal MC Mr. ShyamalAnand, Adv. for HMA Agro Industries Ltd. Mr. Dharmvir Sharma, Adv. Mr. VivekChoudhary, Adv. for BMC Mr. Santosh Verma, Adv. for ADM

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